अध्यक्ष महोदय : अगर किसी से नहीं है और वह प्रश्न सिर्फ मुझ से है तो बाहर चल कर कर लीजियेगा ।

श्री कछवाय : अध्यक्ष महोदय. . . .

अध्यक्ष महोदय : मैं ने आप से कह तो दिया कि मुझे नोटिस मिला था । गोपाल पेपर मिल सिर्फ स्टेट की नहीं है बल्कि यह एक प्राइवेट मिल है और इसलिए यहां यह मामला नहीं उठाया जा सकता है ।

श्री कछवाय : आप ने मेरे व्यवस्था के प्रश्न को नामंजूर कर दिया ।

अध्यक्ष महोदय : अब किसी ने तो फैसला करना ही है और अगर मैं ने उस पर फैसला कर दिया है तो आप को उसे मंजूर करना होगा । अब मेरे फैसले के बाद इस तरह बार बार खड़े होना उचित नहीं है । जब मुझे इसका अधिकार दिया है और मैं ने समझा कि वह मुनासिब नहीं है तो मैं ने उसे नामंजूर कर दिया । यह तो मेरी बदकिस्मती है कि इस तरह से रोज मुझे अपने २०-२५ दोस्तों को नाराज़ करना पड़ता है लेकिन मैं क्या करूं लाचारी है ।

श्री एम० के० डे ।

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है ।

अध्यक्ष महोदय : आर्डर, आर्डर । आप बैठ जायें ।

श्री बागड़ी : हम लोग नाराज़ नहीं हैं अलबत्ता आप जरूर नाराज़ हो जाते हैं ।

अध्यक्ष महोदय : अब आप बैठ जायें ।

ANNUAL REPORT OF NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri Shyam Dhar Misra): Sir, on behalf of Shri S. K. Dey, I beg to lay on the Table a copy of Annual Report of the National Co-operative Development Corporation for the year 1962-63, along with the Annual Consolidated Statement of Accounts for the period from 1st April 1962 to 13th March, 1963 and Audit Report thereon, under sub-section (3) of section 14 and sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962. [*Placed in Library, See* No. LT-2209/63].

ANNUAL REPORT OF BHARAT ELECTRONICS LTD.

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): On behalf of Shri K. Raghuramaiah, I beg to lay on the Table a copy of Annual Report of the Bharat Electronics Limited Bangalore, for the year 1962-63, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [*Placed in Library, See* No. LT-2210/63].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh: I beg to lay on the Table a copy of the Fertilizer (Movement Control) Second Amendment Order, 1963, published in Notification No. G.S.R. 1867 dated the 7th December, 1963 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library, See* No. LT- 2211/63].

REPORT ON THIRD GENERAL ELECTIONS IN INDIA (STATISTICAL)

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra): I beg to lay on the Table a copy of Report on the Third General Elections in India, 1962, Volume—II (Statistical.) [*Placed in Library, See* No. LT-2212/63].